

**In the National Company Law Tribunal**  
**Registrar**

**CP No. 832/2016**

**In the matter of:**

**M/s. STP Ltd.**

..... **Petitioner**

**VS.**

**M/s. Victoria Infrastructure Projects Pvt. Ltd.**

..... **Respondent**

**SECTION OF THE COMPANIES ACT: 433 (e), 434 & 439**

**Order deliver on 28.6.2017**

**Coram: Shiv Ram Bairwa, Registrar**

For the Petitioner (s) : Shri Ankit Sharma, Advocate

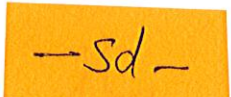
For the Respondent (s) : None Appeared

**ORDER**

This matter was received on transfer from Hon'ble High Court of Delhi pursuant to notification no. G.S.R. 1119 (E) & S.O 3676 (E) dated 7<sup>th</sup> December, 2016 issued by Ministry of Corporate Affairs, Government of India.

The counsel for the petitioner has filed compliance affidavit on 5.6.2017 and proof of service to the corporate debtor on 26.5.2017.

List the matter before the Hon'ble Principal Bench on 06.07.2017.

  
**(Shiv Ram Bairwa)**  
**Registrar**